

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 12.10.2020

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	SC 202/14 @SC 236/15	The State Santacruz P.S Vs Zulfikar Mohd. Yasin Ajgoli Behlin@ Zulfi	Adv. Hussain Shaikh and Adv. Sherkhane	Argument
2	SC 856/16	E.O.W. Vs Hitesh Bhupendra Shaha and Ors 6	Adv. Parth Sangharajka	Further order
3	S.C 88/18	The State of Kherwadi Police Station Vs Mohd. Niyaj Mohd. Siraj Hashmi and others 3	Adv. Wahab Khan Adv. Pandey	R/E(PH)
4	S.C 305/16	THE STATE OF AZAD MAIDAN POLICE STATION. Vs LOKENDRA BHAGIRATH SINGH RAHTOD @ PAYAL @ LUCKKY SAGAR VARMA AND ORS.02	Adv. Ghag Adv. Gadgil Adv. Amit Rane	R/E(PH)
5	S.C 822/16	NEHRUNAGAR POLICE STATION. Vs MANGESH SHANKAR WAGHMARE	Adv.Vijay Raorane	Say and hearing on Exh.36

6	S.C 649/17	The State Mankhurd Police Station Vs Rahamat Ali @ Laddu Abbas Ali Shaikh and other 01	Adv. Prabhu	Charge
7	S.C 503/14	The State R.C. F. Police Station Vs Shankaribai Jumesh Rathod and 2 Ors.	Adv. Vijay Tiwari Adv. V.K Singh	Reply on Exh.155

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 13.10.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 526/17	The State Agripada Police Station Vs Rahul Kashiram Shrivardhankar	Adv.Salshinkar Adv. Pramila Salvi	R/E(PH) High Court Time Bound
2	S.C 260/16	THE STATE OF KHAR POLICE STATION. Vs ARSHAD AAYUB SHAIKH AND ORS.03	Adv. Passbola Adv. Hussain Shaikh Adv. Salunkhe	R/E

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF G.R NO.58
BOARD OF C.R. No. 58
DATED 14.10.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 115/18	The State of Ghatkoper Police Station Vs Ahmed Raza Sajid Shaikh @ Shahrukh and 1 Accud. and Anr	Adv. Prashant Pandey	R/E(PH)

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 16.10.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 250/17	SHIVAJI PARK POLICE STATION. Vs LALBAHADUR DEVRAJ SHASTRI	Adv. Kudrat Shaikh	R/E(PH)
2	ABA 1111/20	R.Mugaswami Nadar Vs The State of Maharashtra Antop Hill P.stn.	Adv. Jigar Agarwal	Filing affidavit

**IN THE COURT OF HHJ
SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 17.10.2020**

SR. NO	CASE NO.	PARTIES NAME	Name of the Advocate	STAGE
1	S.C 267/17	SANTACRUZ POLICE STATION Vs PAWANKUMAR BANARAS RAUT	Adv. B. Sharda	R/E